

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/245 /2007 - SM[BR]

Date 10/09/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S PODDAR PIGMENTS LTD.

E-10 & 11, F-14-16, RIICO INDUSTRIAL AREA,
SITAPURA, JAIPUR.

M/S PODDAR PIGMENTS LTD.

Appellant

Vs

Respondent

C.C.E. JAIPUR

I am directed to transmit herewith a certified copy of **Final order No. 1307 / 2008 SM[BR]** dated 2.9.2008

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR

NCRB, C-SCHEME, JAIPUR
302005

2. Adv. / Consult

MR.HARPREET SINGH

G-125, PREET VIHAR, DELHI-110092

3. S.D.R.

~~4. J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Easy Service Tax Online Dot Com Pvt. Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

15. Office Copy

16. Guard file


Assistant Registrar
(SM Appeal Branch)

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K Puram, New Delhi-110066**

COURT-IV

Date of hearing: 02.9.2008

Appeal No.E/245/2007-SM(BR)

(Arising out of Order-in-Appeal No. 232 (GRM) CE/JPR-I/2006 dated 22.9.2006 passed by the Commissioner (Appeals-I), Customs & Central Excise, Jaipur)

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

-
1. Whether Press reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?
 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair copy of the Order?
 4. Whether Order is to be circulated to the Departmental authorities?
-

M.

yes

M/s Poddar Pigments Ltd.

Appellant/Applicant
(None)

Vs.

CCE, Jaipur

Respondent
(Rep. by Shri A.K. Rastogi, DR)

Coram: Hon'ble Mr. P.K. Das, Member (Judicial)

Final Order No. 1307/08 - SM (BR)

Per: P.K. Das

None appeared on behalf of the Appellant inspite of issue of notice. The ld. DR on behalf of the Revenue submits the appeal relates to penalty of Rs. 3,418.00 which is much less than Rs. 50,000.00. In view of that appeal is dismissed in terms of 2nd proviso to Section 35B (1) of Central Excise Act, 1944.

(Dictated and pronounced in the open court).

(P.K. Das)
Member (Judicial)

K. Gupta